During the 12th plan (2012-17), the thrust is on consolidation of the higher education system. Expansion would be mainly done by scaling up capacity of the existing institutions in place of setting up new institutions. The Central Government has launched Rashtriya Uchchatar Shiksha Abhiyan (RUSA) on cost sharing basis to assist States to open new institutions.

## Financial assistance for Community Development Through Polytechnic

- 1249. SHRI C. P. NARAYANAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government has discontinued or stopped giving financial assistance to States to continue Community Development Through Polytechnic (CDTP), a centrally sponsored project to give training in skills to polytechnic students;
- (b) whether it is a fact that as a result of this CDTP was discontinued since 2015-16 in 31 Government polytechnics in Kerala; and
- (c) whether grants for this course which is in high demand would be reintroduced from this academic year?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) No, Sir.

- (b) No, Sir. During 2015-16, an amount of ₹ 232.00 Lakh was released covering 29 Polytechnics in Kerala who have submitted valid Utilization Certificates in respect of grants sanctioned earlier. During the current year, an amount of ₹ 112.50 Lakh covering 16 Polytechnics has also been released so far.
  - (c) Does not arise in view of (a) above.

## Collection of school development fund in Kendriya Vidyalaya

†1250. CH. SUKHRAM SINGH YADAV: SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that fifteen hundred rupees are being taken from students in Kendriya Vidyalayas on quarterly basis as fee in the name of school development fund;
- (b) if so, whether it is a violation of the Right to Education Act which provides for free education;

<sup>†</sup> Original notice of the question was received in Hindi.

- (c) the details of amounts received from students against the said head in the last five years; and
- (d) whether Government would take steps to dispense with the said fee, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) The Kendriya Vidyalaya Sangathan is charging a nominal amount of ₹ 500/- per month from the students as Vidyalaya Vikas Nidhi (VVN) for the development of the Vidyalayas. The amount is being collected on quarterly basis.

- (b) No, Sir. The students admitted under RTE Act, 2009 have been exempted from payment of all kinds of fee upto Class-VIII.
- (c) The details of the amount collected as Vidyalaya Vikas Nidhi (VVN) during the last five years are as under:-

(Rupees in crore)

Year	VVN
2011-2012	318.35
2012-2013	323.75
2013-2014	633.19
2014-2015	646.37
2015-2016	645.86

(d) No such proposal is under consideration.

## Vacant posts of teachers in Kendriya Vidyalayas

- †1251. CH. SUKHRAM SINGH YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that a large number of posts of teachers for various subjects are lying vacant in Kendriya Vidyalayas;
- (b) whether the studies of the students are getting affected due to the shortage of teachers;
- (c) the reasons for delayed action in filling the vacancies and whether any action has been taken against any one in this matter; and

<sup>†</sup> Original notice of the question was received in Hindi.